

(a) whether Uttar Pradesh Government have agreed to bear the cost of setting up of a TV transmitter at Mainpuri ; and

(b) if so, the details thereof and the time by which Government propose to instal TV tower in Mainpuri ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) :  
(a) Yes, Sir.

(b) The Government of Uttar Pradesh have deposited a sum of Rs. 37.05 lakhs toward the capital cost involved in setting up of a 100 Watt TV transmitter. The equipment for this purpose has been already ordered. The proposed 100 Watt transmitter at Mainpuri is expected to be commissioned during 1967-68.

[English]

#### Fertilizer Plant in Bangladesh

6447. SHRIMATI JAYANTI PATNAIK: Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to set up a fertilizer plant in Bangladesh ;

(b) whether the said fertilizer plant is going to be set up in collaboration with Bangladesh ;

(c) whether any agreement has been signed between India and Bangladesh in this regard ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) A proposal has been received for Indian participation in a joint venture fertilizer project in Bangladesh.

(b) to (d) No decision has, as yet, been taken on the proposal.

#### Utilisation of Cess Collection for Promoting R and D in ICAR

6448. SHRI C. MADHAV REDDI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that a commodity cess levied for years by Indian Council of Agricultural Research is not being entirely spent on R and D effort for the corresponding commodities ;

(b) whether it is also a fact that the cess proceeds have been diverted by ICAR to cover routine non-plan expenditure ; and

(c) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (c) According to the provisions of the A.P. Cess Act, 1940 levy of cess by way of customs duty on export of specified articles has been authorised by the Government of India for making better financial provisions for the Indian Council of Agricultural Research for carrying out its objectives as laid down in the Memorandum of Association of that Body. ICAR incurs expenditure out of its financial resources towards the attainment of objectives laid down in the Memorandum of Association.

#### Nuclear Energy in Field of Agriculture

6449. SHRI PRAKASH V. PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether use of nuclear energy in the field of agriculture has not made substantial headway during the last five years ;

(b) if so, the reasons thereof ;

(c) the units of Indian Council of Agricultural Research set up for the purpose State-wise and the nature of benefit being derived by the farmers ;